

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 41(ND)2015**  
**CA. NO.**

**CORAM:**



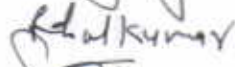

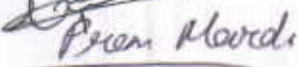
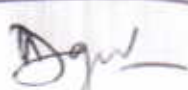
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd.**

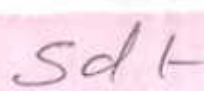
**SECTION OF THE COMPANIES ACT: 397/398**

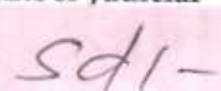
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	S Koley	Pes	Petitioner	
2	MANOJ KUMAR CAGE	Advocate	R.1,2 & 4	
3	RAHUL KUMAR	Adv.	"	
4	PRANUJ SHARMA	Advocate	"	
5	Prem Mardani	Advocate	"	
6	AMIT DAYAL	ORDER	R 1, 2 & 4	

Application has been filed by the respondents seeking modification of the order dated 12<sup>th</sup> October, 2015. Notice of the same be accepted by the Id. Counsel for the petitioner. Let reply be filed to the same.

2. This Bench is informed that the case is at the stage of final arguments. Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

3. Re-notify this case on 03.08.2016 at 10.30 a.m.

  
(Ina Malhotra)  
Member Judicial

  
(R. Varadharajan)  
Member Judicial